THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

ORDERS OF THE TRIBUNAL

16.04.2009

CP 54/2008 (365/2008)

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant submits that he does not want to press this Contempt Petition.

Accordingly, this Contempt Petition is disposed of as not pressed.

(B.L. KHATRI)
MEMBER (A)

(M.L. CHAUHAN)

MEMBER (J)

AHQ